

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 350/3/ 2016
OA 350/966/2014

Date of order : 24.2.2017

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member
Hon'ble Ms.Jaya Das Gupta, Administrative Member



SANKAR KUMAR DEY
S/o Jiban Kumar Dey,
Aged about 34 years,
Working as Multi Tasking Staff
(Non-Security),
Office of the Director General
Of Ordnance Factories,
Head Quarter,
Ordnance Factory Board,
Kolkata,
R/o 1A/H-3, Satchashi Para Road,
P.O. & P.S. – Cossipore,
Kolkata – 700002.

...APPLICANT
VERSUS

SHRI A.K.PRABHAKAR,
Director General,
Ordnance Factories/
Chairman,
Ordnance Factory Board,
10A S.K.Bose Road,
Ayudh Bhawan,
Kolkata – 700001.

...RESPONDENTS

For the applicant : Mr.S.K.Dutta, counsel

For the respondents : Mr.B.P.Manna, counsel

O R D E R (ORAL)

Mr.A.K.Patnaik, J.M.

Heard Mr.S.K.Dutta, Id. Counsel appearing for the petitioner and
Mr.B.P.Manna, Id. Counsel appearing for the alleged contemnors.
2. After hearing in extenso we find that the order passed in OA 965/2014
dated 15.10.2015 has been complied with and no contempt exists.

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3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.

(JAYA DAS GUPTA)
MEMBER (A)

(A.K.PATNAIK)
MEMBER (J)

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